

Chambers of Commerce and Industry has entered into agreements with arbitral organisations in eight countries providing facilities for arbitration of commercial disputes arising both from internal and international trade ;

(b) if so, the details thereof ;

(c) the names of the foreign organisations that are covered by the new agreements ; and

(d) the salient features of the agreements ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) Yes, Sir, so far as arbitration of commercial disputes arising in trade between India and the eight concerned countries only is concerned.

(b) to (d). These are not new agreements but were concluded by the Federation from time to time. Copies of the eight agreements are laid on the Table of the House. [Placed in Library. See No. LT—4457/70].

Regrouping of Protected Progressive Villages of Mizo Hills into Bigger Units

2956. SHRIMATI ILA PALCHOU-DHURI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a scheme has recently been drawn up to regroup the Protected Progressive Villages in the Assam's Mizo Hills District, specially for those on the border with East Pakistan into bigger Units ;

(b) if so, the details thereof, together with the number of villages likely to be affected ; and

(c) the time by which it is likely to be finalised, put into execution and completed ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (c). A scheme in this behalf is being formulated in consultation with the Government of Assam.

Reorganisation of Delhi Transport Undertaking as Corporation

2957. SHRI ISHAQ SAMBHALI :
SHRI S. K. TAPURIAH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any proposal to reorganise the Delhi Transport Undertaking as a Corporation ; and

(b) if so, the details thereof and the decision of Government on it ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) and (b). Formation of an autonomous statutory body to replace the Delhi Transport Undertaking is one of the recommendations made by the Administrative Reforms Commission in regard to the administrative set-up of Delhi and is being considered along with the other recommendations.

Pool of unemployed Engineers

2958. SHRI S. M. BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a pool of unemployed Engineers is being created with some monthly salary till they are provided full employment ; and

(b) if so, the details of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) No, Sir.

(b) Does not arise.

भारत में तम्बाकू के मण्डारों का जमा होना

2959. श्री बाल्मीकि चौधरी : क्या वंदेशिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश के बहुत से राज्यों में

तम्बाकू के भारी भण्डार जमा हो गये हैं ; और

(ख) यदि हां, तो इनके निपटारे के लिये सरकार द्वारा क्या कार्यवाही की जा रही है ?

वैदेशिक व्यापार मंत्रालय में उपमंत्रि (चौधरी राम सेवक) : (क) देश में घटिया तम्बाकू की बिना बिकी कुछ मात्रा पड़ी है ।

(ख) राज्य व्यापार निगम, जिसने कि पहले ही पुराने स्टॉक से कुछ मात्रा का निपटान कर दिया है, को वस्तु विनियम के माध्यम से निर्यात के लिये अतिरिक्त बाजार बुद्धने के लिये कहा गया है ।

Export of Indian Building Material Abroad

2960. SHRI CHENGALRAYA NAIDU : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the building material is being exported at present and, if so, the details thereof ;

(b) whether it is being exported by the private parties or by the National Building Construction Corporation ; and

(c) whether any efforts have been made to explore the foreign markets with regard to the exports of Indian building material there and, if so, with what result ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) Yes, Sir. A statement is attached.

(b) The building material is exported by private parties as well as Public Sector Undertakings. However, National Building Construction Co. is only a contracting firm in the building sector and does not export any building material abroad.

(c) The Engineering Export Promotion Council send out trade delegations, sales cum study teams to explore foreign markets for engineering goods including building materials. Results of the findings are furnished to Indian exporters.

Statement

Item exported	Value : Rs. lakhs.		
	1967-68	1968-69	1969-70
*Builders Hardware	23.32	40.26	45.88
*C.I. Pipes and fittings	131.87	132.60	128.92
*Steel pipes, tubes and fittings	487.59	1,069.44	1125.88
*Sanitary fittings	13.70	33.69	28.83
*Water fittings	19.61	25.61	61.41
**Steel Bars and rods	1823.06	1834.86	2461.02
**Steel structurals	982.30	1941.68	1725.89
†Cement (white & grey)	57.00	226.00	166.50
Steel structural fabricated	24.82	69.69	166.00

Source :—*Engineering EEPC

**Steel Exporters Association

†D.G.C.S. & I.

Note : The statement indicates total exports of items mentioned but no separate figures are available for particular end-uses. And as such actual exports of materials used for building purposes only are not possible to be given.